

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 403/ND/2017

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE COMPANY: Sh. Suraj Miglani Vs. Dev Devi Aadhkatyani Commercial Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): Ms. Charu Rustagi and Ms. Parika Gupta, Advocates

For the Respondent (s): Mr. Manoj Kumar Garg and Mr. Achint Gupta,
Advocates

ORDER

None for the Respondent 1 to 3.

It is submitted by the Id. Counsel for the Petitioner that the steps to serve the respondent have been taken. The affidavit of service has been filed with the Registry but the same is not before this Bench. Respondent no. 4 prays for some time to file his reply. Let the same be filed within 3 weeks from today.

To come up on 17th January, 2018.

- s-d - /

(Ina Malhotra)
Member (J)